

COURT NOTICE

HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

PBT No. 2 OF 2021

Next Date of Hearing: 06.12.2021

Manmohan Singh Sidhu

Petitioner(s)/Appellant(s)

Versus

GENERAL PUBLIC AND OTHERS

Respondent(s)/Defendant(s)

PROBATE Petition/Appeal u/s Probate No.

Notice To

Respondent No. 1, **General Public**

Whereas it has been informed that Petition under section 276 read with Section 300 of Indian Succession Act 1925 for grant of Probate of Will dated 10.4.2010 executed by Gurdev Singh Gill s/o Mohinder Singh Gill, resident of House No. 1131, Sector-44-B, Chandigarh presented by appellant and registered in this Court, that the 6.12.2021(NOM) has been fixed by this Court for hearing of this appeal. To the general public and to all concerned having interest or any objection, should appear in person or through counsel on 06.12.2021 at 10.00 a.m.

A
(Superintendent)
For Registrar (Judl.)
Punjab and Haryana High Court
Chandigarh.

(NOT TO BE PUBLISHED IN NEWSPAPER)

The above Court notice is forwarded to **The Manager, 'Punjabi Tribune'**, for Publication and necessary compliance. Copy of the publication be sent to this Court before the next date of hearing.

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